

Shri Braj Raj Singh: May I request that question No 1323 be answered? We have received 250 telegrams from all over India on this matter. Let it be allowed all over India on this be allowed to be answered. It is in the name of Shri Sanganna.

Mr. Speaker: No, no. This subject comes up almost every day. Hon. Members will read the answer in the cyclostyled proceedings.

WRITTEN ANSWERS TO QUESTIONS

Power Projects in Himachal Pradesh

*1290. **Shri Rajendra Singh:** Will the Minister of Irrigation and Power be pleased to state

(a) whether it is a fact that the Himachal Pradesh Administration is considering a proposal worth Rupees 7.2 crores for construction of a 60,000 kw Station in the Sine river bed near Chamba; and

(b) if so, the salient features of this Project?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) A project on river Seul is under investigation. There is no river known as Sme in or near Chamba District.

(b) By diversion of waters through a channel about 15 miles long, it is possible to obtain a hydraulic head of 1,300 to 1,500 feet for the generation of hydro-electric power of about 60,000 K W.

Minimum discharge at present is about 150 cusecs but by constructing a dam the minimum discharge can be increased to about 450 cusecs.

Tungabhadra High Level Canal

*1299. { **Shri Nagi Reddy:**
Shri Ramam:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No 980 on the 5th September, 1958 and state

(a) the estimated cost of Mid-Pennar Scheme—part of the Tungabhadra High Level Canal;

(b) the estimated area which can be brought under irrigation under this Scheme;

(c) whether any steps have been taken to begin construction, and

(d) the probable year by which this Scheme would be commissioned into service?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) About Rs. 380 lakhs. The outlay during Stage I will be of the order of Rs 286 lakhs.

(b) The entire ayacut area of about 84000 acres envisaged under the scheme will be brought under irrigation on completion of Stage I.

(c) The State Government have not as yet drawn up the phased programme of construction.

(d) The completion will depend on the phased programme of construction and availability of funds.

Development of Agartala

*1302. **Shri Dasaratha Deb:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Tripura Administration has suggested a scheme for the development of Agartala Town,

(b) if so, the details thereof,

(c) the estimated amount required for implementing it, and

(d) the action taken so far in the matter?

The Minister of Health (Shri Karmarkar): (a) to (d) A statement indicating the schemes suggested by Tripura Administration for development of Agartala Town, with action taken thereon, is laid on the Table of the Sabha. [See Appendix IV, annexure No. 48].